

FORM C

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 24.01.2024

From

Canara Bank
Head Office – 112, J C Road, Bengaluru
Branch Office – ARM Branch, Circle Office, 1st Floor, St. Mary's Campus, East Veli Street,
Madurai - 625001
[Name and address of the financial creditor, including address of its registered office and principal office]

To

Sri. Ramachandran Subramanian
Old no 29, Raju Naicken Street, West Mambalam, Chennai - 600 033
IBBI/IPA-001/IP/P-01440/2018-19/12136
E mail: subraman267@yahoo.com/subraman627@gmail.com

(Interim Resolution Professional,
Insolvency & Bankruptcy Board of India)

Sri. Ramachandran Subramanian
Old no 29, Raju Naicken Street, West Mambalam, Chennai - 600 033
IBBI/IPA-001/IP/P-01440/2018-19/12136
E mail: subraman267@yahoo.com/subraman627@gmail.com

[Name of the Insolvency Resolution Professional / Resolution Professional]
[Address as set out in public announcement]

Subject: Submission of claim and proof of claim.

Madam/Sir,

Canara Bank, ARM Branch Madurai [Name of the financial creditor, hereby submits this claim in respect of the corporate insolvency resolution process of M/s Lare FIBC and Energies Pvt. Ltd. [Name of corporate debtor]. The details for the same are set out below:

Relevant Particulars	
1. Name of the financial creditor	CANARA BANK, ARM BRANCH MADURAI
2. Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	A body corporate under the banking regulation act, having head office at 112, J C Road, Bengaluru
3. Address and email address of the financial creditor for correspondence	Canara Bank, ARM Branch, Circle Office, 1 st Floor, St. Mary's Campus, East Veli Street, Madurai - 625001



कृते केनरा बैंक / For CANARA BANK

मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.

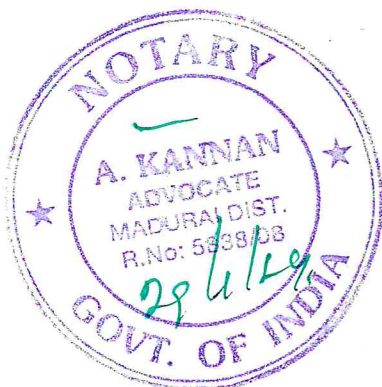
Relevant Particulars		E-Mail – cb6291@canarabank.com
4.	Total amount of claim (including any interest as at the insolvency commencement date)	As on 17.01.2024 Rs.41,34,14,221.03
5.	Details of documents by reference to which the debt can be substantiated	All loan documents/agreements / II charge ceding letter as per attachment.
6.	Details of how and when debt incurred	Subject borrower was enjoying credit facility with our bank since 2018. The subject account became NPA on 29.10.2022
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	Nil
8.	Details of any security held, the value of the security, and the date it was given	Details of security are as follows:
	<p>PRIME</p> <p>Term Loan</p> <p>(i). Hypothecation of plant, machineries and electrical equipments purchased valued Rs.1375.28 lakhs as per Valuation report dated 27.12.2022.</p> <p>(ii). EMT with registration of MODTD of leased industrial land having an extent of 5.86 acres of land located at Plot No. B 4 along with Industrial shed constructed with a total build up area of 58500 sq. ft. situated in SIPCOT Industrial Centre, Gangaikondan, Tirunelveli valued Rs.1075.00 lakhs as per Valuation report dated 25.01.2023.</p>	
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	Name: The Chief Manager GL No. 209272434 Bank : Canara Bank Branch : ARM Branch, Madurai. IFS CODE : CNRB0006291
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	We are enclosing herewith statement of accounts of the subject account for ready reference.
<p>कृते केनरा बैंक / For CANARA BANK</p> <p><i>(Signature)</i></p> <p>मुख्य प्रबंधक / Chief Manager ए आर एम शाखा, मदुरै / ARM Branch, Madurai.</p> <p>(Signature of financial creditor or person authorised to act on his behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]</p>		
Name in BLOCK LETTERS : MAHANTESH K HURALI		
Position with or in relation to Creditor : CHIEF MANAGER		
Address of person signing : CANARA BANK, ARM BRANCH, CIRCLE OFFICE 1 ST FLOOR, ST.MARY'S CAMPUS, EAST VELI STREET, MADURAI - 625001		

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

कृते केनरा बैंक / For CANARA BANK

(Signature)

मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.



DECLARATION

I, MAHANTESH K HURALI [Name of claimant], Chief Manager, ARM Branch Madurai, Circle Office, 1st Floor, St.Mary's Campus, East Veli Street, Madurai-625001[Insert Address], do hereby declare and state as follows: -

1. M/s Lare FIBC and Energies Pvt. Ltd. [Name of the corporate debtor], the corporate debtor was, at the insolvency commencement date, being the day of, actually indebted to me for a sum of Rs.41,34,14,221.03 [Insert amount of claim].
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

Statements of Loan accounts :

01. OCC – 1124261010307
02. TL1 – 1124766000015
03. TL2 – 1124766000017
04. GECL –1124755000039
05. FITL – 173000114990
06. GECL 1.0 – 173000166852

[Please list the documents relied on as evidence of claim]

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Nil


[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

5. I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code and I am not a related party of the corporate debtor.

Date: 24.01.2024

Place: Madurai

कृते केनरा बैंक / For CANARA BANK



मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.
(Signature of the claimant)

VERIFICATION

I, MAHANTESH K HURALI [Name] the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed there from.

Verified at Madurai on this Twenty Fourth day of January 2024

कृते केनरा बैंक / For CANARA BANK

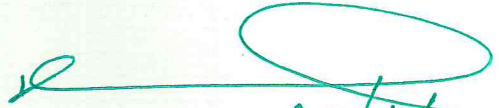

मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.
(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]

कृते केनरा बैंक / For CANARA BANK


मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.




A. KANNAN
Advocate & Notary
No.48-B, Khanpalayam 4th Street
MADURAI - 625 009
Cell: 94432 79215

आयकर विभाग
INCOME TAX DEPARTMENT
MAHANTESH K HURALI
KUSHAL SOMASHEKHAR HURALI
31/07/1984
 Permanent Account Number
AEPPH3595C

 Signature

 03022010

कृते केनरा बैंक / For CANARA BANK


मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मद्रुरै / ARM Branch, Madurai. 24/01/2024

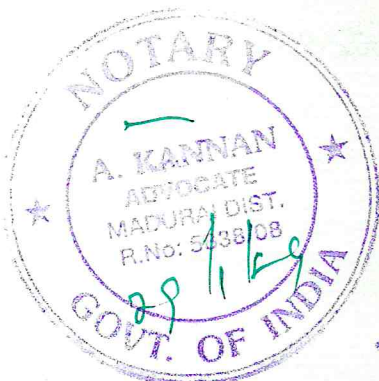
इस कार्ड को खोने / पाने पर कृपया सूचित करें / लौटारें :
 आयकर पैन सेवा इकाई, एन एस डी एल
 तीसरी मंजील, सफायर चेंबर्स,
 बानेर टेलिफोन एक्सचेंज के नजदीक,
 बानेर, पुना - 411045


 If this card is lost / someone's lost card is found,
 please inform / return to :
 Income Tax PAN Services Unit, NSDL
 3rd Floor, Sapphire Chambers,
 Near Baner Telephone Exchange,
 Baner, Pune - 411 045

 Tel: 91-20-2721 8080, Fax: 91-20-2721 8081
 e-mail: tininfo@nsdl.co.in

कृते केनरा बैंक / For CANARA BANK


मुख्य प्रबंधक / Chief Manager
ए आर एम शाखा, मद्रुरै / ARM Branch, Madurai. 24/01/2024




A. KANNAN 29/1/24
 Advocate & Notary
 No.48-B, Khanpalayam 4th Street
 MADURAI - 625 009
 Cell: 94492 79215

**TRUE COPY
ATTESTED**